

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No. 200/00069/2017
(in OA 200/00765/2016)

Jabalpur, this Thursday, the 21st day of December, 2017

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dadan Prasad Patel,
Aged about 37 years,
S/o Late Brijwashi Lal,
Occupation-Agriculturist,
R/o Gram and Post Amilki
P.S. Govindgarh,
District Rewa (MP)
Mobile No.7581981775
No.Fax or email

-Petitioner

**(By Advocate –Ms. Laxmi Singh proxy counsel
for Shri V.C. Rai)**

V e r s u s

Mr. Sudhir Kumar,
The Divisional Railway Manager,
West Central Railway
Jabalpur
District Jabalpur
(MP) PIN Code 482001

-Respondent

(By Advocate –Shri A.S. Raizada)

O R D E R (ORAL)

By Navin Tandon, AM:-

Original Application No.200/00765/2016 order was passed on 04.08.2016 directing the respondent No.3 to consider the representation of the petitioner, with a reasoned and speaking order, within a period of 90 days from the date of submission.

2. The respondent No.3 has passed reasoned and speaking order and communicated to the petitioner on 11.01.2017 (Annexure C/4). In this communication, he has also guided the petitioner to submit the no objection certificate and completing other formalities for getting the employment with the Railways.

3. Hence, we find that order of this Tribunal has already been complied with. Hence, this Contempt Petition is accordingly dismissed.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member